



लखनऊ विश्वविद्यालय
University of Lucknow
(Accredited A++ by NAAC)



LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION

presents

NATIONAL SEMINAR

ON

Right to Repair and Consumer Protection Law in India

REGISTRATION FEES:

FOR ACADEMICIANS/ PROFESSIONALS/ TEACHERS/ OTHER DELEGATES - Rs. 1000
RESEARCH SCHOLARS & STUDENTS - Rs. 700

DATE : 15th April, 2023

MODE : OFFLINE

VENUE : New Auditorium, Second Campus, University of Lucknow.

FOR QUERIES CONTACT :

HEMANT PANDEY : 7054918405
SHAKSHI PANDEY : 7080811972
UTKARSH SHARMA : 9340838318

EMAIL US ON :

 mcc.lucknowuniv@gmail.com

Follow us on :



PATRON



Prof. Alok Kumar Rai
Vice Chancellor

University of Lucknow

CHAIRPERSON, LUMA



Dr. Radheshyam Prasad
Faculty Co-ordinator
(Lucknow University Moot Court Association)

Faculty of Law
University of Lucknow

CO-PATRON



Prof. Banshi Dhar Singh
Head & Dean

Faculty of Law
University of Lucknow

follow us On !





SPEAKER

Dr. Amit Singh

Associate Professor & Proctor, Faculty of Law, G.D. Goenka University.



CHIEF GUEST AND KEYNOTE SPEAKER

Prof. (Dr.) Ashok Kumar Patil

Chair of Consumer Law and Practice, (Ministry of Consumer Affairs, Government of India)
Coordinator, Internal Quality Assurance Cell (IQAC) and NIRF
NLSIU, BANGLORE



SPEAKER

Asst. Prof. Gaurav Pathak

Faculty of Law, Jindal Global Law School

follow us On !



LUMA Heads



Hemant Pandey
Convenor
LUMA



Simar Preet Kaur
Head, Organising Committee



Chitrangada Singh Dhoni
Head, Infrastructure Committee



Shikshi Pandey
Head, Media Committee



Shailja Kant Indra
Head, Document Committee



Archi Upadhyay
Sub- Treasurer



Srijan Pandey
Treasurer



Siddhant Raj
Hospitality Committee



Utkarsh Sharma
Research Committee

LUMA Members

Aakash Chaudhary, Utkarsh Sharma, Syed Shiraz Rizvi, Satyam pathak, Abhishek Yadav, Prakhar Srivastava, Amit Kumar Maurya , Mukund Yadav, Siddhant Raj, Shivanshu Kumar Shukla , Anshuman Singh, Deepak Tiwari, Sanatan Bajpai, Pranjal Yadav, Shivam Chandra, Shristi Kamal, Aditya Gautam, Vikrant Pratap Singh, Sonali Singh.

LUMA Volunteers

Bhavesh Kumar, Abhinav Kumar, Asmita singh, Aditya Malviya, Akarshi Gupta, Ananya Ojha, Anushka Srivastava, Ayush Singh, Ayushi Singh, Ayushi Yadav, Deepsha Somvanshi , Dipali Yadav, Gulshan Baghel, Harshit Srivastava, Khushboo Pandey, Nishant Chaudhary, Pawni Mishra, Rajat Gangwar, Ruchir Upadhyay, Samvidha Rastogi, Sanskriti Gupta, Shristi Singh, Shubhangi Yadav, Shubhraj Singh, Tarun Ranjan, Varsha Singh, Vipin Rai ,Yashashvi Singh.

follow us On !



ABOUT UNIVERSITY OF LUCKNOW

Founded in 1867, Lucknow University is one of the oldest institutions of Indian higher education. It is affiliated to University Grants Commission; Association of Commonwealth Universities (ACU); Association of Indian Universities (AIU); Distance Education Council (DEC); National Assessment and Accreditation Council (NAAC); National Council of Teacher Education (NCTE) and Bar Council of India (BCI). The University of Lucknow has been awarded the A++ grade by the National Assessment and Accreditation Council (NAAC) in July, 2022.



follow us On !



UNIVERSITY OF LUCKNOW

ESTD. 1867

ABOUT FACULTY OF LAW

The Faculty of Law, University of Lucknow is a pioneer legal institution of India. It was established in 1921 with three teachers. Mr. Jag Mohan Nath Chak was its first Dean. The real architect was Prof. R. U. Singh who with great zeal and enthusiasm organised teaching and research in the faculty in the systematic way. He held office of the Dean, Faculty of Law till 1956. He also structured the Law Faculty of Delhi University and Law School, B.H.U.



follow us On !



FACULTY OF LAW

ESTD. 1921

ABOUT LUMA

Lucknow University Moot Court Association was formulated in the year 2012 with the purpose of inculcating practical acumen and skill involved in the legal profession by conduction of moot court competitions which stimulates real life court conditions and requires the participating teams to act as opposing Counsels. It has been active ever since and has successfully conducted 9 inter- semester, 4 inter-collegiate, 3 National Moot Court Competitions ,1 International Moot Court Competition, National judgment writing competition , Client - counselling competition , Memorial drafting competitions and various academic competitions.



UNIVERSITY OF LUCKNOW

LUCKNOW UNIVERSITY MOOT COURT ASSOCIATION

follow us On !



LUMA

ESTD. 2012



NATIONAL SEMINAR

ABOUT SEMINAR

In recent years, There has been a growing movement advocating for the "right to repair." The idea is to give people and small businesses easier access to tools, parts and information so they can fix their own electronics, appliances and other stuff. The right to repair movement also seeks to promote sustainability by reducing electronic waste and extending the lifespan of products. However, there are many challenges to implementing the right to repair, including intellectual property laws, consumer safety concerns, and industry resistance. This seminar is intended to promote awareness and understanding of the right to repair as well as safeguard the interests of consumers. Explore the legal, technical and social challenges to implementing the right to repair and discuss possible solutions. Discuss the role of various stakeholders, including consumers, manufacturers, governments, and civil society, in promoting and protecting the right to repair. Another objective is to identify best practices by corporate houses and judicial attitudes in ensuring the right to repair. The seminar will provide a platform for participants to exchange ideas and experiences and to explore ways to promote and protect the right to repair. The seminar will also contribute to building a network of stakeholders working towards a more sustainable and equitable future.

CALL FOR PAPERS



Researchers, academicians and professionals from different fields are invited to contribute and make paper presentation on the seminar themes and are requested to submit their Abstract along with dully filled registration form.

- The abstract of paper shall be maximum 300 words, in MS Word 12 point Font in New Times Roman with 1.5 line spacing.**
- Full paper shall be within 3000 - 5000 words and should be typed in MS Word 12 point Font in Times New Roman with 1.5 line spacing on A4 size paper.**
- Abstract and full paper must be sent on e-mail address given below:**

Email: mcc.lucknowuniv@gmail.com

THEME OF SEMINAR :

RIGHT TO REPAIR AND CONSUMER PROTECTION LAW IN INDIA



SUB THEMES :

- **International perspectives on Right to Repair and Consumer Protection Law.**
- **Right to Repair and its relation to Intellectual Property Law.**
- **The role of consumer organizations in promoting Right to Repair.**
- **Best practices in consumer protection and Right to Repair in National and International perspective.**
- **Addressing the issue of e-waste: the role of Right to Repair and Consumer Protection Law.**
- **Judicial attitude towards Right to Repair in India.**
- **Online business and Right to Repair.**

Participants may choose any of the above mentioned sub - themes or any other theme relevant to the main theme of the seminar.

REGISTRATION FEES



For online registration the participants are requested to deposit fee in given account number as per the given schedule and attach the screenshot of the same in our Online Google Registration form.

- FOR ACADEMICIANS/PROFESSIONALS/TEACHERS/OTHER DELEGATES- **Rs 1000/-**
- RESEARCH SCHOLARS AND STUDENTS- **Rs 700/-**

For on-spot registration the same can be submitted in person at the venue -
Room No. 308 , Faculty of Law, Second Campus, Jankipuram, University of Lucknow, Lucknow
to the concerned registration authority on the date of seminar i.e. **15th of April, 2023**

Note: No accommodation, travel arrangement or travel allowance shall be provided to any participant.

REGISTRATION LINK:

<https://forms.gle/HkrXfuVm64MvjnsnKA>

The above link is to be used for registration.

PAYMENT DETAILS



- A Payment can be done through online mode through Paytm /Google pay/ phonepe
- The Registration fees to be paid to the following:

1. Mobile Number: **8303642880**
2. UPI ID: **srijanpandey77@okicici**
3. Account Holder - **Srijan Pandey**
4. Account no. - **29690100031961**
5. IFSC Code - **BARB0INDIRA (Fifth character is Zero)**
Bank of Baroda

SCAN ME



IMPORTANT DATES



Date of Seminar : 15th April, 2023

Last Date of Online Registration: 8th April, 2023

Last date For Abstract Submission: 8th April, 2023

Last Date For Full Paper Submission: 13th April, 2023

NOTE: No online registration, abstract or full paper shall be entertained after the due date.

CONTACT US :



for queries related to seminar :

 Email us on:

Mr.Hemant Pandey : **7054918405** (CONVENOR)

mcc.lucknowuniv@gmail.com

Miss Shakshi Pandey : **7080811972**

Mr.Aakash Chaudhary: **9555155764** (contact regarding registration queries)

Mr. Utkarsh Sharma : **9340838318**

Connect with us :



@lumootcourtassociation

Venue : New Auditorium, Second Campus , University of Lucknow.